## GOVERNMENT OF INDIA LAW AND JUSTICE LOK SABHA

UNSTARRED QUESTION NO:2762 ANSWERED ON:18.08.2011 CRIME AGAINST WOMEN Ajmal Shri Badruddin

## Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether a large number of cases of crime against women are pending in various courts in the country;
- (b) if so, the measures taken/being taken by the Government to deal with increased crime against women in the country and early completion of pending cases in various courts?

## **Answer**

MINISTER OF LAW AND JUSTICE (SHRI SALMAN KHURSHID)

(a) & (b) The information is being collected and will be laid on the Table of the House.